

OFFICE OF THE DISTRICT & SESSIONS JUDGE  
UNAKOTI JUDICIAL DISTRICT: KAILASHAHAR

No.F.10(36)(10)-DJ/U/2017/ 3681-86  
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Dated, Kailashahar,  
The 6<sup>th</sup> May, 2017

NOTICE

Applications are invited from the practicing Advocates enrolled in the Bar Associations of Kailashahar, Kamalpur, Longtharaivalley and Gandachhera under Unakoti Judicial District for appointment to the assignment of Advocate Commissioner as per provision of Order XVIII, Rule 4 CPC in terms of The High Court of Tripura Civil Courts (Commissioners) Rules, 2017.

Experience: A candidate willing to be appointed as Advocate Commissioner must have completed at least 7(seven) years of regular practice in the Bar and is a practicing Advocate on the day of his/her selection as such commissioner.

Procedure of Selection: Selection will be made in order of merit on the basis of a *Viva-Voce* test comprising of 100 marks with a view to testing the knowledge of the advocates on the relevant provisions of the Code, High Court of Tripura Civil Rules and Orders, relevant provisions of the Indian Evidence Act and Information Technology Act, the Oaths Act and the General Aptitude of the candidate to assess the suitability of the candidate for doing the job of the Commissioner.

Remuneration: A Commissioner shall be entitled to a fee of Rs. 500/- (rupees five hundred) per witness. In case the cross-examination of a witness continues beyond the day, Commissioner's fee shall be Rs. 300/- (rupees three hundred) per day for such witness.

Willing candidates are to submit their candidature to the Office of the Undersigned along with all necessary testimonials, which shall include an Experience Certificate to be issued by the President of concerned Bar and while submitting candidature a candidate shall have to submit a declaration to the Chairperson of the Selection Committee to the effect that *no criminal or civil proceeding is pending in any court and no disciplinary proceeding is pending in the Bar Council against him/her.*

**Closing Date of  
receipt of application: 05-06-2017**

The list of candidates found fit and eligible shall be published in the notice board and on the official website of the District Court of Unakoti Judicial District, following which they shall be called for *Viva- Voce* test and the date and venue of the test shall be duly notified by issuing call letters to the respective candidates. The panel of such commissioners to be made shall be valid for the period of 3(three) years subject to approval of the Hon'ble High Court.

  
(A.K.Nath)

Chairperson

Selection Committee of the  
Advocate Commissioners  
(District & Sessions Judge)  
Under Unakoti Judicial District

Copy for kind information to:

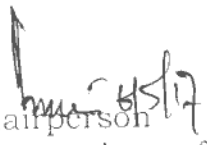
Registrar General, Hon'ble High Court of Tripura, Agartala

Copy forwarded to:

President,  
Bar Associations of Kailashahar /Kamalpur/  
Longtharaivalley/Gandachhera under Unakoti Judicial District  
with a request to circulate the Notice amongst the members of the  
concerned Bar

Copy to:

- ✓ 1. System Officer for uploading the Notice in the official website of Unakoti Judicial District
2. Nazir, District & Sessions Judge's Court, Unakoti Judicial District, Kailashahar with a direction to affix the Notice in the Notice-Board of the Office of the Undersigned

  
Chairperson  
Selection Committee of the  
Advocate Commissioners  
(District & Sessions Judge)  
Under Unakoti Judicial District